NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 73/2017 C.A.-121/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th April, 2017, 10.30 A.M

Name of the		Surendra Kumar Joshi.		
Company		-Versus-		
	oopu,	Rei Agro Limited.		
Under Section		9		IBC
SI.		ation of Authorized	Appearing on behalf	Signature with date
No.	(TAL CADITAL		of	
110.		TTERS)		
		12.00)	V. Landau and C. Carriera and	
1.	Mar Campal	m'i		
1,	Mr. Sounak	rubra) pd.	0 1 4-	0 1
		>	Respondent	Singh
2.	Ms. Garima S	Singh al	Respondent	Woylla
		origin, Adv	4	04/- 11
			0	Nanta Sirsi
1.	CS MAMTA	BINANI ? 1	NTERIM RESOLUTION	4/4/17
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	`		ORDER	4/4/17
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Ld. Counsels for the petitioner and the respondent as well as the Ld. Pr. CS for the Interim Resolution Professional are present.

Ld. Pr. CS for the IRP has filed certain documents regarding minutes of the meeting and report of the Committee of Creditors. But these are not in the form of an affidavit. IRP is directed to file all those documents in the form of an affidavit by tomorrow.

List the matter on 05/04/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)